

ष्ट्रीय स्तर के समुद्रतटीय विहार के रूप में विकास किया जा रहा है।

(ख) कोबालम योजना के मुख्य मुख्य भाग थे हैं। एक 100 कमरे वाला होटल, 40 कुटीर, एक समुद्र-तटीय सेवा केन्द्र, और एक प्रोपन एयर थियेटर, एक योग व मालिषा केन्द्र एव जल क्रीड़ा सुविधाओं की व्यवस्था।

**Circulation of five Rupees notes in Tamil Nadu.**

7644. SHRI S. A. MURUGANANTHAM : Will the Minister of FINANCE be pleased to state :

(a) whether a five rupee note with picture of M. G. Ramachandra is in circulation in Tamil Nadu in order to popularise family planning;

(b) whether many innocent people in Tamil Nadu have been cheated with the help of the said fake note ; and

(c) if so, the steps Government propose to take in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). The information is being collected from the Government of Tamil Nadu and will be laid on the Table of the House as soon as it is received.

**Loans and advances to states from the Reserve Bank of India.**

7645. SHRI Y. S. MAHAJAN : Will the Minister of FINANCE be pleased to state :

(a) whether there has been a sharp decline in the loans and advances of the Reserve Bank of India to the State Governments; and

(b) if so, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) (a) and (b). The outstanding loans and advances to State Governments from the Reserve Bank of India including advances from the Bank's National Agricultural Credit (Long

Term Operations) Fund and overdrafts which stood at Rs. 762.42 crores as on 28th April, 1972 have come down to Rs. 100.28 crores as on 19th May, 1972. The reduction is mostly on account of the clearance of the State Governments' overdrafts.

**मथुरा में छोटे सिक्कों का गलाया जाना**

7646. श्रीमती मिनिमाला अगमवास : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि मथुरा शहर में छोटे सिक्कों को गला कर कुचिम चांदी तैयार की जाती है, और

(ख) यदि हां, तो इस पर अवैध कार्य को रोकने के लिए सरकार द्वारा क्या कार्यवाही की गई है अथवा की जा रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) (क) और (ख). केन्द्रीय जाच कार्यालय (सैंट्रल ब्यूरो आफ इन्वैस्टीगेशन) के अनुसार, जिसमें इस मामले की जाच की है, ऐसा कोई प्रमाण नहीं मिला है जिससे यह पता चलता हो कि छोटे सिक्कों को पिघलाये जाने से मिलने वाली धातु को मथुरा शहर में चांदी के रूप में चलाया जा रहा है।

**Seizure of Certain Documents from Shri Kapashi, Proprietor Ruby Coach and Body Builders, Bombay.**

7647. SHRI MALLIKARJUN : Will the Minister of FINANCE be pleased to state :

(a) whether Shri Kapashi, Proprietor of M/s Ruby Coach and Body Builders, Bombay, was apprehended by the Customs authorities at the Santa Cruz airport, Bombay, and a Swiss Bank statement in his favour was found from his person;

(b) if so, whether the Bank statement was handed over to the Enforcement Directorate for further investigation;

(c) whether the seized documents revealed transactions relating to the Income-tax Department; and